

ITEM NO.15

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 2263/2024

BANTI & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 21-10-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Anantha Narayana M.g., AOR

For Respondent(s)

Ms. Ruchira Goel, AOR
Mr. Sharanya Sinha, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.1 is duly represented.

Despite service of notice on respondent No. 2, there is no appearance.

Photocopy/digital copy of the Original Record of High Court and Trial Court has been received.

Hence, the matter be processed for listing before the Hon'ble Court, under the rules.

SUJATA SINGH
Registrar

MG